



PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

CIRCULAR

CIR No: PFRDA/2020/36/CORP/2

Date: 01st Sep, 2020

To

All Stakeholders

Subject: Authorization of Inter-Sector Shifting (ISS) form by employer

1. This has reference to the authority's circular **PFRDA/2020/2/CORP/1** dated 24th March, 2020, which enables PoPs to accept CSRF authorizes by the employer through email ids of the Nodal Officer or the Alternate Nodal Officers as registered in CRA records.
2. Based on requests received from Points of Presence, it has been decided to allow employers/corporates to authorize the NPS Inter-Sector Shifting (ISS) Forms submitted by their employees in the similar manner as mentioned in the aforesaid circular.

(Mono MG Phukon)
General Manager